

OFFICE OF THE DISTRICT MAGISTRATE & COLLECTOR  
JALPAIGURI  
( Civil Suit Section )

28827

Memo No. 465 / XXI/141/OA/CS/2023

Dated : 17 / 110 / 2023

Before the Hon'ble National Green Tribunal, New Delhi

Application No. 200/2014

(C.W.P. No. 2727/1985)

(I.A. No. 340/2022)

In the matter of :-

M.C.Mehta

- Vs -

Union of India & others.

Most respectfully submitted the reply on behalf of the District Magistrate, Jalpaiguri in connection with this instant matter.

1. That I have thoroughly perused the order dated 25.09.2023 passed by the Hon'ble National Green Tribunal, New Delhi.
2. That after perusal of the same it is observed that this instant application pertains with the prevention control and abatement of pollution of River Ganga.
3. That by an order dated. 25.09.2023, the Hon'ble Tribunal was pleased to direct the District Magistrates of all the Districts (mainstream and tributaries) from where mainstream of river Ganga as also its tributaries flow in the State of West Bengal to submit their own separate reports on the issues noted above in respect of steps which have been taken by respective District Ganga Protection Committee for prevention and control of pollution of river Ganga in their respective areas.
4. That the District Magistrate, Jalpaiguri humbly submits that though the river Ganga flow through the State of West Bengal but neither the mainstream of river Ganga nor its tributaries flow through the district of Jalpaiguri.

That the above statements are humbly submitted on behalf of the District Magistrate, Jalpaiguri for kind information and perusal please.

  
District Magistrate  
Jalpaiguri.